

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 311/99

Thursday, this the 9th day of September, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR G RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K. Omaha,
D/o. Meenakshi,
residing in Thekkapolayil House,
Sanathanam Ward, Alappuzha,
Part-time Sweeper at the Office
of the Superintendent of Excise,
Alappuzha Range.

...Applicant

By Advocate Mr. K.S. Hariharaputhran (Absent)

Vs.

1. The Asst. Commissioner,
Central Excise & Customs,
Ernakulam II Division,
Tharakandam Centre,
Kochi - 18.
2. The Superintendent of Excise,
Alappuzha Range, Alappuzha.

...Respondents

By Advocate Mr. Govindh K. Bharathan, SCGSC (rep)

The application having been heard on 9.9.99, the
Tribunal on the same day delivered the following:

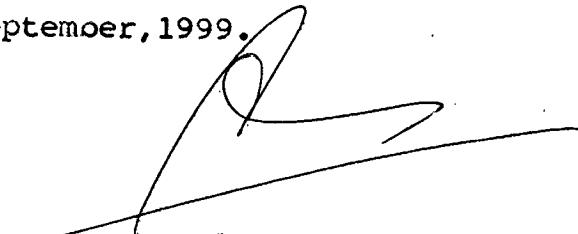
ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

None for the applicant. Counsel for the respondents
is represented. O.A. is dismissed for default.

Dated this the 9th day of September, 1999.


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

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